GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4770
ANSWERED ON:22.12.2014
PILFERAGE OF GAS FROM ONGC PIPELINES
Choudhary Shri Ram Tahal;Khaire Shri Chandrakant Bhaurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the gas is being pilfered from the Oil and Natural Gas Corporation Limited (ONGC) gas pipelines in connivance with certain unscrupulous ONGC officers;
- (b) if so, the details thereof along with the number of such cases reported and the action taken by the Government against the officials responsible for the same; and
- (c) the corrective measures taken by the Government to check oil pilferage from ONGC pipelines?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

- (a): No Madam. No instance of pilferage of gas from the Oil and Natural Gas Corporation Limited(ONGC) gas pipelines has been reported.
- (b) and (c): Do not arise in view of reply to (a) above.